NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 99-A/2016 with TP No. 99/397-398/NCLT/AHM/2016 (New) CA No. 153/2015 with CP No. 48/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

Name of the Company:

Nareshkumar Mangeram Mittal

V/s.

Bllue Orange Developers Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PAVAN S-GODZAWACA

ADYUCATS

PROPOSED
RESPONDENT Mullimeth

None present for Petitioner. Learned Advocate Mr. Pavan Godiawala present for Respondent no. 5. None present for other Respondent.

Learned PCS for petitioner sent letter for adjournment.

List the matter on 13.09.2017.

MEMBER JUDICIAL

Dated this the 3rd day of August, 2017.